

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY  
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(IBC)/15/KOB/2024
SECTION	SEC. 95 (1) IBC R/W RULE 7 (2) AAA
NAME OF PARTIES	THE FEDERAL BANK LIMITED V/S ARUN KUMAR K
PETITIONERS ADVOCATE/ PROFESSIONAL	REUBEN GEORGE JOSEPH (IP)
RESPONDENTS ADVOCATE/ PROFESSIONAL	KSR &CO

23rd JULY 2024

## ORDER

**IA(IBC)/203/KOB/2024 in CP(IBC)/15/KOB/2024**

List this matter on **31.07.2024**.

**CP(IBC)/15/KOB/2024**

Learned RP, Mr. Reuben George Joseph is physically present in Court. Learned representing Counsel, Ms. Manjula Devi appears on behalf of the Respondent/Personal Guarantor through virtual mode and submits that reply affidavit to the report of RP has been filed. However, the same is not on record. Counsel appearing for the Respondent/Personal Guarantor is directed to make necessary endeavour to place the reply affidavit on record within a period of 5 days. Copy of the same shall be served on the other side.

List this matter on **31.07.2024**.

**Sd /-**

**RAVICHANDRAN RAMASAMY  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**